

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 3256

TO BE ANSWERED ON MONDAY THE 09th December 2019
18, AGRAHAYANA, 1941 (SAKA)

TAXPAYERS

3256. SHRI SUNIL KUMAR MONDAL:
SHRI SUDARSHAN BHAGAT:
SHRI JAI PRAKASH:

Will the Minister of FINANCE be pleased to state:

- (a) whether there has been an increase in the number of taxpayers in the country during the last five years and if so, the details thereof, State-wise;
- (b) whether the Government has received any such complaints where taxpayers have been threatened or misled using fake e-mails;
- (c) if so, whether the Government has taken any steps to protect honest taxpayers from such misleading fake e-mails and if so, the details thereof; and
- (d) the details of income tax collected during the financial year 2018-19 through different sources, State/UT-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

- (a) Yes Sir. The number of taxpayers under income-tax has been consistently increasing during the last five years, as under:

S.No.	Assessment Year	Total number of Taxpayers (in Crores)
1	2014-15	5.70
2	2015-16	6.14
3	2016-17	6.92
4	2017-18	7.43
5	2018-19	8.46

A "Taxpayer" is a person who either has filed a return of income for the relevant Assessment Year or in whose case tax has been deducted at source in the relevant Financial Year but the taxpayer has not filed the return of income.

State-wise details of number of taxpayers for the last 5 years are enclosed as Annexure-A.

(b) & (c) Yes Sir. Cases of phishing emails purporting to be from Income Tax Department and trying to fraudulently obtain sensitive personal and financial information have been reported by some taxpayers. To make the taxpayers aware that the Income Tax Department does not seek any confidential or financial information of the taxpayer over email and to alert taxpayers about the dangers of phishing emails, the following steps have been taken:

(i) Publication of advisory in national website of Income-Tax Department informing taxpayers that Department does not request personal information, PIN, password or similar access information through e-mail. Accordingly, the taxpayers should not reply to, open attachments or click on links in any such email and forward such emails to Indian Computer Emergency Response Team (CERT-in), which is a Government of India agency mandated to fight against such threats.

(ii) Implementation of best practices such as SPF (Sender Policy Framework), DKIM (Domain Keys Identified Mail) and DMARC (Domain-based Message Authentication, Reporting & Conformance) for its email domains. Use of these protocols enable the e-mail receiver domains such as Gmail, Yahoo, Hotmail etc. to determine whether or not a received e-mail is actually from the defined sender such as the Department and block phishing emails from reaching the taxpayer.

(iii) Creation of a tab titled 'Reminders/Campaigns' on the e-Filing Portal to inform taxpayers about all emails and SMSs sent by Department.

(iv) Issue of Press Release of Ministry of Finance dated 05-February-2016, prescribing certain simple checks to be performed if a taxpayer receives an email purporting to be from the Income Tax Department to verify its authenticity.

(d) State-wise details of direct taxes collected under different Major Heads are enclosed as Annexure-B.

STATE-WISE DETAILS OF NUMBER OF TAXPAYERS FOR THE LAST 5 YEARS

(in lakhs)

Sr	STATE NAME	AY 2014-15	AY 2015-16	AY 2016-17	AY 2017-18	AY 2018-19
1	Andaman & Nicobar Islands	0.40	0.40	0.44	0.51	0.60
2	Andhra Pradesh	27.85	26.70	30.03	34.53	38.34
3	Arunachal Pradesh	0.24	0.25	0.30	0.36	0.47
4	Assam	7.65	8.34	9.62	10.36	13.15
5	Bihar	14.45	15.51	18.03	19.15	23.48
6	Chandigarh	2.42	2.56	2.75	2.87	3.07
7	Chhattisgarh	8.49	9.20	10.35	11.23	13.02
8	Dadra & Nagar Haveli	0.29	0.31	0.34	0.35	0.41
9	Daman & Diu	0.21	0.23	0.26	0.29	0.33
10	Delhi	33.23	34.82	37.76	40.12	43.04
11	FOREIGN	1.34	1.32	1.35	1.69	2.05
12	Goa	2.45	2.53	2.78	2.99	3.39
13	Gujarat	50.84	56.45	64.46	67.56	74.80
14	Haryana	19.54	21.55	24.44	26.39	29.72
15	Himachal Pradesh	4.78	5.11	5.71	6.73	7.72
16	Jammu & Kashmir	4.42	4.66	5.51	6.27	7.36
17	Jharkhand	10.43	11.00	12.33	13.10	15.14
18	Karnataka	33.54	36.01	40.38	44.38	51.47
19	Kerala	14.87	15.79	18.32	22.15	26.37
20	Lakshadweep	0.04	0.04	0.04	0.06	0.07
21	Madhya Pradesh	22.22	24.11	27.03	28.42	33.49
22	Maharashtra	98.72	103.85	114.28	118.32	130.74
23	Manipur	0.40	0.45	0.54	0.65	0.83
24	Meghalaya	0.40	0.42	0.49	0.58	0.69
25	Mizoram	0.04	0.05	0.06	0.08	0.13
26	Nagaland	0.22	0.24	0.27	0.34	0.41
27	Odisha	9.95	11.00	12.60	13.83	16.21
28	Puducherry	0.82	0.85	0.95	1.04	1.22
29	Punjab	25.48	27.47	30.84	32.55	36.66
30	Rajasthan	31.40	34.60	39.82	42.00	47.81
31	Sikkim	0.17	0.17	0.19	0.23	0.27
32	Tamil Nadu	38.07	40.27	44.89	48.37	56.26
33	Telangana	7.76	12.57	16.02	16.73	20.98
34	Tripura	0.72	0.78	1.01	1.16	1.49
35	Uttar Pradesh	50.57	54.92	63.13	67.85	78.22
36	Uttarakhand	6.56	7.05	7.94	8.70	10.15
37	West Bengal	39.42	42.34	47.00	50.68	56.21
TOTAL		570.39	613.91	692.27	742.63	845.73

STATEMENT SHOWING STATE-WISE COLLECTION OF DIRECT TAXES FOR F.Y 2018-19

(Rupees in Crores)

S.No.	States/Union Territories	0020-Corporation Tax	0021-Taxes on Income other than Corporate Tax*	OTHERS**	Total
1	ANDAMAN & NICOBAR ISLANDS	39.23	76.27	0.00	115.50
2	ANDHRA PRADESH	22881.03	23243.63	97.99	46222.64
3	ARUNACHAL PRADESH	114.33	136.24	0.00	250.57
4	ASSAM	3803.77	2459.02	0.02	6262.81
5	BIHAR	1501.29	4736.81	1.31	6239.41
6	CHANDIGARH	812.42	1917.74	0.50	2730.66
7	CHHATISHGARH	1859.76	3412.20	0.08	5272.04
8	DADRA AND NAGAR HAVELI	81.66	174.95	0.03	256.65
9	DAMAN AND DIU	87.72	183.21	0.00	270.93
10	DELHI	112745.00	53580.70	79.30	166404.99
11	GOA	895.07	1564.00	0.15	2459.22
12	GUJARAT	24336.94	24677.38	7.18	49021.50
13	HARYANA	20189.82	9674.56	16.77	29881.15
14	HIMACHAL PRADESH	859.48	1560.42	0.02	2419.92
15	JAMMU AND KASHMIR	630.99	932.35	0.09	1563.42
16	JHARKHAND	2727.05	4206.58	0.00	6933.63
17	KARNATAKA	65207.35	54037.34	551.39	119796.08
18	KERALA	8323.51	8696.12	1.46	17021.10
19	LAKHSWADEEP	2.89	16.55	0.00	19.44
20	MADHYA PRADESH	12142.49	7549.86	4.58	19696.93
21	MAHARASHTRA	272115.95	141600.79	11672.96	425389.70
22	MANIPUR	22.85	149.10	0.00	171.95
23	MEGHALAYA	264.91	860.28	0.01	1125.20
24	MIZORAM	14.39	45.18	0.00	59.57
25	NAGALAND	11.10	110.11	0.00	121.21
26	ORISSA	9063.00	4357.43	0.02	13420.44
27	PONDICHERRY	215.90	584.07	0.05	800.02
28	PUNJAB	3705.12	8113.41	1.57	11820.10
29	RAJASTHAN	10157.36	10896.59	5.43	21059.38
30	SIKKIM	209.86	269.75	0.06	479.67
31	TAMILNADU	43663.20	30519.03	56.46	74238.70
32	TELANGANA	6683.26	4173.82	3.12	10860.20
33	TRIPURA	45.25	267.23	0.00	312.49
34	UTTAR PRADESH	6716.23	20969.73	1.97	27687.93
35	UTTRAKHAND	1122.30	2142.82	0.07	3265.19
36	WEST BENGAL	29731.36	14903.66	3.55	44638.58
37	Total	662983.84	442798.92	12506.15	1118288.92
38	CTDS	587.78	18841.78	-----	19429.56
	Grand Total	663571.62	461640.70	12506.15	1137718.48

*Collection shown under Major Head 0021 also includes the collection under Major Head 0023, 0024, 0026, 0028, 0031, 003

**Other remaining Head of Direct Taxes Collection
